

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.2098/2015

This the 23rd day of July, 2016

**Hon'ble Mr. Shekhar Agarwal Member (A)
Hon'ble Mr. Raj Vir Sharma, Member(J)**

Vinita
D/o Sh. Ajit Singh,
Age 27 years
Applied for the post of TGT,Hindi Female (Code 07/13)
R/o H No.306, Village Bakkarwala,
P.O. Mundka,
Delhi-110041 Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

1. Delhi Subordinate Service Selection Board
Through its Secretary,
FC-18, Institutional Area,
Karkardooma, Delhi-110092.
2. Govt. of NCT Delhi
Directorate of Education,
Old Patachor Building, Lucknow Road,
Timar Pur, Delhi-110054. Respondents

(By Advocate: Shri Vijay Pandita and Shri Amit Anand)

ORDER(ORAL)

By Hon'ble Mr. Shekhar Agarwal, M(A)

Learned counsel for the applicant has submitted that this case was similar to OA-202/2015 and 203/2015 decided by this Tribunal on 18.01.2015. Learned counsel submitted that the applicant would be satisfied if directions were given to the respondents to examine this case and if it is

found that it is covered by the aforesaid OAs, the same benefits may be extended to her as were granted in those OAs.

2. Accordingly, we direct the respondents to examine the case of the applicant herein in the light of aforesaid two OAs. 202/2015 and 203/2015. In case the applicant is found to be similarly placed as applicants in the aforesaid OAs, she may be extended the same benefits as were granted to the applicants in OAs 202/2015 and 203/2015 within a period of six weeks from the date of receipt of a copy of this order. This OA is accordingly disposed of. No costs.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member(A)

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